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#### Statement

5. No.	. REGION				Amount in default towards Provident Fund Contributions					
							UNEXE	MPTED	EXEMPTED	
							Contri- butions	Adminis- trative charges	Damages	Contri- butions
					(Ruj	upces in Lakhs)				
I	Andhra Pradesl	1					49 · 89	0. 91	13.96	8. 11
2	Assam (N.E. Re	gion)			•		29.01	o· 88	11.55	•••
3	Bihar .						135. 10	4. 18	24.01	64.47
4	Delhi .				•		18.32	0.40	22 · 60	•
5	Gujarat .						25.00	0.93	53 · <b>53</b>	2.94
6	Karnataka						30. 26	0.91	25 · 81	0.11
7	Kerala .						65. 33	1 . 81	36·4 <b>6</b>	52 · 66
. 8	Madhya Prade	sh					150.99	4.21	301 · 92	151.56
9	Maharasthra						634 og	21 · 49	185 · 58	71.61
io	Orissa .						48. 59	1 · 30	38.92	
11	Punjab .						243·77	7.12	48.30	
12	Rajasthan						24· 34	0.49	80.93	30-13
13	Tamil Nadu						152-20	3.58	243.01	0.13
14	Uttar Pradesh						386∙36	12.86	63 · 87	25 · 84
15	West Bengal						564· 9	5 14 79	176-00	1237 · 67

Note: These amounts do not include arrears not assessed or which are under process of assessment as also arrears from certain public sector undertakings in dispute.

### Undertrials in Jails

9240. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many undertrials prisoners are kept in different jails of the country; State-wise; and (b) the number of prisoners who are in jail for more than two and five years separately?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and

## (b) Informatio nreceived so far is given below:-

Name of Constitution Theorem												No. of undertrials in jails	
Name of State/Union Territory											trials in jails	For more than 2 years	For more than 5 5 years
1.	Tripura .										240		
2.	Andaman 8	k Ni	coba	r Isla	nds						90		
3.	Chandigarh	ı									60		
4.	Dadra & Na	agar	Hav	reli							5		
5.	Delhi .								٠.		192	6	
6.	Lakshadwee	p							,		•	No Jails	-
7.	Pondicherry										36		

The information from other States and Union Territories is awaited.

# Experiment in Kolar Gold Mine for Rare Nuclear Event

9241. SHRI B. V. DESAI: Will the PRIME MINISTER be pleased to state

- (a) whether India and Japan have -launched a massive hunt for a rare nuclear event in the unique experiment inside the Kolar Gold Fields:
- (b) if so, whether the team of scientists from TATA Institute of Fundamental Research and 4 top scientists from two Japanese universities have set up experiments inside the mine 2300 metre below the surface;
- (c) if so, to what extent they have achieved success; and
  - (d) the outcome of the experiments?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENT (SHRI C. F. N. SINGH): (a) to (d). The Tata Institute of Fundamental Research has been carrying out experiments on cosmic ray and neutrines utilising the deep mines of the Kolar Gold Fields. Since October 1980, a new experiment to

measure the lifetime of the nucleon (proton and neutron) has been set up at a depth of about 2400 metres. This experiment which is being carried out in collaboration with scientists from the Japanese universities of Osaka and Tokyo has to operate for atleast a year before definitive information can be obtained.

# SCIST among Grade I and Grade II Executive and Ministerial Officers and DANI Service Officers

9242. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Grade I and Grade II Executive and Ministerial Officers and DANI Service Officers in each department of the Delhi Administration, separately;
- (b) the number of Scheduled Castes and Scheduled Tribes officers amongst them in each category, departmentwise;
- (c) whether quota reserved for Scheduled Castes and Scheduled Tribes is complete in all categories of posts; and